

Blast at NFCL

7555 SHRI SOBHANADREESWARA RAO VADDE:
Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there has been a blast at the Nagarjuna Fertilizers and Chemicals Limited (NFCL), recently;

(b) if so, the total losses suffered by the unit; and

(c) the steps taken by the Government to bring back production to the normal level?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO)

(a) to (c) There was no blast in the plant of NFCL. However, the company has reported that production of urea in the plant was affected for a period of 5 days during January, 1995 due to the fire at the ONGC rig off the Andhra Pradesh coast; the production loss of urea was about 10,000 MT valued at Rs. 8.50 crores. Gas supply was resumed after 5 days. However, the supply of urea to the farmers was not affected as the company supplied urea from the stocks produced earlier.

Fertilizer Units in Gujarat

7556. SHRI HARILAL MANJI PATEL:
DR. K.D. JESWANI,
SHRI ARVIND TRIVEDI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) the amount of subsidy provided to fertilizer units in Gujarat during 1993-94 and 1994-95;

(b) the amount of subsidy proposed to be provided during 1995-96, and

(c) the total production of fertilizers by units in Gujarat during the last three years, year-wise and unit wise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) (a) An amount of Rs. 569.23 crores and Rs. 672.37 crores was paid as subsidy to the various indigenous fertilizer manufacturing units located in Gujarat during 1993-94 and 1994-95, respectively

(b) A provision of Rs. 3750 crores has been made in the Budget for 1995-96 for payment of subsidy on indigenous fertilizers. Out of this, the subsidy to be paid to the units in Gujarat would depend on their levels of production during the year. No state-wise allocation of subsidy is made in the Budget.

(c) The details of production of fertilizers by various units in Gujarat during the last three years are given in the enclosed statement.

STATEMENT

*Unit-wise production of fertilizer nutrients (Nitrogen (N) & Phosphate (P) in Gujarat
During 1992-93, 1993-94 and 1994-95*

Name of the plant		Nutrient	1992-93	1993-94	1994-95
1	2	3	4	5	6
(I) Coop. Sector:					
	ifco: Kalol	(N)	155.9	164.5	189.9
	Kandla	(N)	118.8	132.2	145.3
		(P)	308.1	341.4	377.3
	Kribhco: Hazira	(N)	775.8	897.1	674.3
(II) Private Sector:					
	GSFC: Baroda	(N)	311.5	264.1	268.1
		(P)	74.5	62.9	59.6
	GNFC: Bharuch	(N)	357.8	367.4	382.0
		(P)	30.2	26.6	29.9

1	2	3	4	5	6
	GSFC: Sikka	(N)	72.5	75.5	95.4
		(P)	185.6	193.0	243.8
	Cyanide & Chemicals	(N)			
	Surat		0.3	0.6	0.6
	GSFC Polymer Unit	(N)	1.9	1.7	1.3
	Single Super-Phosphate Plants				
	1. Adarsh Chemicals	(P)	6.2	6.8	13.7
	2. G.S.I. Ltd.	(P)	-	-	-
	3. Growmore	(P)	2.7	-	-
	4. DMCC-Jhar	(P)	4.1	3.9	3.9
	5. Rama Fertilizers	(P)	4.5	2.2	41.5
	6. Narmada Agro	(P)	-	4.3	0.4

Rural Housing Schemes.

7557. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the total number of rural housing schemes financed by HUDCO upto 1994-95 with the total number of units and the total cost thereof;

(b) break-up of the number of units and expenditure, State-wise;

(c) whether the schemes have been implemented through the Central or State authorities; and

(d) the procedure to be followed by potential beneficiaries in the rural areas for availing of the benefits of the scheme directly?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b) As on 31.3.95, HUDCO has sanctioned 1595 Rural Housing Schemes in various States. These projects are worth Rs. 2151.72 crores, for which HUDCO's loan Commitment is Rs. 1164.36 crores. These projects on completion will provide 2843695 dwelling units. State-wise break-up of loans and units sanctioned is enclosed in the statement.

(c) Rural Housing Schemes are implemented through the agencies nominated by the State Government.

(d) HUDCO does not provide finance directly to the individuals. All the schemes are implemented through the State agencies, cooperative societies, NGO's etc.

STATEMENT

Statement Indicating Dwelling Units and Loan Amount Sanctioned by HUDCO as on 31.3.95.

S. No.	Name of States/UTs	Loan sanctioned (Rs. in crores)	Dwelling units sanctioned
1	2	3	4
1.	Andhra Pradesh	189.97	537767
2.	Assam	5.84	7630
3.	Bihar	31.65	63798
4.	Gujarat	91.94	315161
5.	Himachal Pradesh	2.44	3108
6.	Haryana	9.50	19774
7.	Jammu & Kashmir	2.05	4430
8.	Kerala	172.48	329977
9.	Karnataka	162.37	549248
10.	Meghalaya	5.79	2475
11.	Maharashtra	35.75	110526
12.	Manipur	1.00	418
13.	Madya Pradesh	7.37	31364
14.	Orissa	71.97	73392
15.	Punjab	26.02	66508
16.	Rajasthan	19.43	43545